## [श्री वीर सिंह]

समग्र नीति बनाई जाए और मिलावटी दूध की रोकथाम हेतु कड़े कानून का प्रावधान खाद्य सुरक्षा अधिनियम में किया जाना चाहिए। राज्य सरकारों को मिलावटी दूध की बिक्री रोकने के लिए गंभीरता से कदम उठाने चाहिए, जिससे आम आदमी को गुणकारी, स्वच्छ और प्राकृतिक दूध उपलब्ध हो सके, धन्यवाद।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Shri Anand Sharma

SHRI SANJIV KUMAR (Jharkhand): Sir, Zero Hour mention at serial number 4 is mine. ...(Interruptions)...

## Failure to provide employment in Government and PSUs to persons with disabilities and hardships being faced by them

SHRI ANAND SHARMA (Himachal Pradesh): Hon. Deputy Chairman, Sir, through you, I want to draw the attention of this House to the continuing plight of the disabled people in this country. Sir, though it is difficult to catch the exact number in any census or survey, as per the official numbers, there are about four crore disabled people in India.

Sir, the Parliament had passed the Persons with Disabilities Act in 1995, but the other Bill relating to the rights of disabled persons has been pending in this House since 2010. Sir, this Government has restricted filling of the quota in Government jobs for the disabled people for Grade 'A' and 'B' positions through an official Circular. Three per cent quota is reserved for the disabled persons in India, but because of the Government's decision, these people have been kept out from the Government employment. Half of them have been denied even in the PSUs. The Supreme Court has then been constrained to castigate the Government's decision on this Circular restricting employment of disabled persons. We want an assurance that the Government will withdraw that Circular and ensure that the quota for the disabled is filled up, which is their right. Sir, I would make an appeal through you to the House. For six years, the Bill has been pending. Is that not a priority issue before this country? The rights of the disabled persons are not being upheld. The Government is in office now for two years. Hon. Prime Minister talks about disabled people, talks about weak people. But why have you not taken up on priority that particular Bill? So, I am sure this House will be sending the right message to the Government to ensure that this restrictive order is withdrawn, and also to see that in all categories disabled people are given their rights. I also urge that this House takes up the pending Bill on priority to give the rights to the disabled persons. Thank you.

KUMARI SELJA (Haryana): Sir, I associate myself with the issue raised by the hon. Member.

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

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श्री मोहम्मद अली खान (आन्ध्र प्रदेश)ः महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

श्री परवेज़ हाशमी (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

श्री शादी लाल बत्रा (हरियाणा): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

श्री नरेन्द्र बुढानिया (राजस्थान): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

श्री वीर सिंह (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

श्री मोती लाल वोरा (छत्तीसगढ़): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

DR. K.V. P. RAMACHANDRA RAO (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BHUBANESWAR KALITA (Assam): Sir, I also associate myself with the issue raised by the hon. Member.

श्री अली अनवर अंसारी (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Tapan Kumar Sen. ... (Interruptions)...

SHRI PRADEEP TAMTA (Uttarakhand): Sir, what I want to say is ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, please. Mr. Tamta, please sit down. ... (Interruptions)... Please don't interrupt. ... (Interruptions)... Don't do that. Go back to your seat. I will allow you. Go back to your seat. If you want, I will allow you but go to your seat. You cannot speak from here. ... (Interruptions)... Please go back to your seat. ... (Interruptions)... Mr. Sen, please speak.

<sup>†</sup>Transliteration in Urdu Script.